overall banking credit growth. Target for flow of agricultural credit has increased from $\stackrel{?}{\underset{?}{?}}$ 3,25,000 crore in 2009-10 to $\stackrel{?}{\underset{?}{?}}$ 9,00,000 crore in 2016-17. The achievement *vis-à-vis* the targets was $\stackrel{?}{\underset{?}{?}}$ 3,84,514 crore and $\stackrel{?}{\underset{?}{?}}$ 10,65,755.67 (Provisional as on 31.03.2017) in these years respectively. The target for 2017-18 has been fixed at $\stackrel{?}{\underset{?}{?}}$ 10,00,000 crore.

- (4) The Government also provides interest subvention on short-term crop loans upto ₹ 3 lakh which is available to farmers at the interest rate of 7% per annum. In case of timely repayment, additional incentive of 3% interest subvention is allowed, thereby reducing the effective interest rate to 4% per annum.
- (5) To provide relief to farmers affected by natural calamities, an interest subvention of 2% per annum is made available to banks for the first year on the restructured loan amount. Such restructured loans will attract normal rate of interest from the second year onwards as per the policy laid down by the RBI.
- (6) In order to discourage distress sale of produce by Small And Marginal Farmers (SMFs), post-harvest loans against Negotiable Warehouse Receipts (NWRs) are being provided by banks to SMFs having Kisan Credit Card (KCC), at the interest rate of 7% per annum for a period of upto six months.
- (7) To bring small, marginal, tenant farmers, oral lessees, etc. into the fold of institutional credit, Joint Liability Groups (JLGs) are being promoted by Banks.
- (8) Banks have been advised by Reserve Bank of India to waive margin/security requirements of agricultural loans upto ₹ 1,00,000/-.

Drought in Andhra Pradesh and Telangana

2898. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether the States of Andhra Pradesh and Telangana have been affected by drought during last three years and in the current year, if so, the details thereof;
- (b) whether Andhra Pradesh and Telangana have requested the Central Government for financial assistance to tackle the drought situation during these years;
- (c) if so, the amount sought by the States and amount released by the Central Government, year-wise;
- (d) whether these States have submitted Utilization Certificates for funds released during last three years; and

(e) the amount of funds utilised and number of farmers benefited during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) The Government of Andhra Pradesh had declared drought in 7 districts (230 mandals) in 2014-15; 10 districts (359 mandals) in 2015-16 and 8 districts (301 mandals) in 2016-17 and submitted Memorandum to the Central Government for financial assistance. The Government of Telangana declared drought in 07 districts (231 mandals) during 2015-16 and submitted Memorandum to the Central Government for financial assistance. However, these States have not reported any drought in 2017-18 so far.

(b) to (e) Details of the amount sought by the Governments of Andhra Pradesh and Telangana from National Disaster Response Fund (NDRF) in the wake of drought in the last three years, assistance approved by the Central Government, expenditure incurred by the States and the number of farmers benefited, as reported by these State Governments, are given in the Statement.

Statement

Details of the amount sought by Governments of Andhra Pradesh and Telangana from NDRF in the wake of drought in the last three years, Assistance approved by Central Government, expenditure incurred by the States and the number of farmers benefitted.

State	Year	Assistance sought by State (₹ in crore)	Assistance approved by Central Government (₹ in crore)	Expenditure incurred by the State (₹ in crore)	Number of farmers benefitted
Andhra Pradesh	2014-15	1532.00	237.51	765.92	879502
	2015-16	2000.56	433.37	605.69	702153
	2016-17	2513.97	518.93	1699.41	1373279
Telangana	2015-16	2601.17	791.21	702.21	2177819

Implementation of PMFBY in Andhra Pradesh and Telangana

2899. SHRI MOHD. ALI KHAN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether the Pradhan Mantri Fasal Bima Yojana (PMFBY) has got good response in the States of Telangana and Andhra Pradesh, if so, the details thereof;